CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 487 of 2004

Jabalpur, this the 24th day of June, 2004

Mon'ble Shri M.P. Singh, Vice Chairman Hon'ble Shri Madan Mohan, Judicial Member

Rupendra Singh Chouhan, S/o. Moti Singh, Aged 23 years, R/o. Village Gurra, Post Gurra, P.S. Rampur Gurra, Tehsil Itarsi, District Hoshangabad.

Applicant

(By Advocate - Shri R.K. Thakur)

Versus

- Union of India, through the Secretary, Government of India, Ministry of Defence, New Delhi.
- 2. General Manager, Ordnance Factory Itarsi, Through Works Manager Administration, Ordnance Factory, Itarsi, Distt. Hoshangabad, (MP).
- Collector, Hoshangabad, Distt. Hoshangabad, (MP).

Respondents

ORDER (Oral)

By M.P. Singh, Vice Chairman -

By filing this Original Application the applicant has claimed the following main relief:

- "(i) to command the respondents to consider the case of the applicant for giving appointment as Durwan in Ordnance Factory, Itarsi respondent No. 2, in the ends of justice."
- applied for the post of Durwan in Ordnance Factory, Itarsi, humania of an advertisement issued by the Government of India, Ministry of Defence, Ordnance Factory, Itarsi (MP). The respondents have not yet taken any decision on the application of the applicant. Hence he has filed this Original Application claiming the aforesaid relief.
- 3. Heard the learned counsel for the applicant.

- 4. In the facts and circumstances of the case, we deem it appropriate to direct the applicant to file a representation with regard to his application for the post of Durwan tothe respondents within 15 days from the date of receipt of copy of this order. We do so accordingly. If the applicant complies with this, the respondents are further directed to take a decision on his representation by passing a speaking, detailed and reasoned order within a period of two months from the date of receipt of such representation from the applicant. The applicant is also directed to send a copy of alongwith the copy of the CA this order within 15 days to the respondents.
- 5. Accordingly, the Original Application stands disposed of at the admission stage itself.

(Madan Mohan) Judicial Member

(M.P. Singh)

"SA"

- (1) स्त्रीय, उच्च ब्याधासण बार एसोरिएशान, जनलपुर
- (2) anders stylendige to thaken
- (३) प्रस्तवी श्री/श्री क /०३ के काउंसल
- (4) वांथवातः, क्षेत्रक, जवलपुर क्य क्वीठ सूचना एवं आवश्यक कार्यवाही हेतु क्रिक्ट्रेस

Zaseny lad